

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2274  
ANSWERED ON 12<sup>TH</sup> FEBRUARY, 2026**

**PALAMPUR-CHUNJA GLACIER ROPEWAY PROJECT**

**2274. DR. RAJEEV BHARADWAJ:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

**(a) whether approval has been granted for the Palampur-Chunja Glacier Ropeway Project in Kangra district, if so, the details thereof; and**

**(b) whether any Memorandum of Understanding (MoU) has been signed between the Rapid Transport System Development Corporation and the National Highways Authority of India (NHAI) in respect of the said project and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The development of transportation infrastructure including ropeways is a continuous process. The Government receives proposals from various State Governments from time to time, including Himachal Pradesh. Decisions are taken based on outcome of the Detailed Project Report (DPR), fulfilment of the criteria and requirement of connectivity.**

**(b) Memorandum of Understanding (MoU) was signed on 26.04.2022 between National Highways Logistics Management Limited (a 100% owned company of National Highways Authority of India (NHAI) and Rapid Transport System Development Corporation (RTDC) for development of ropeway projects under Parvatmala Pariyojana in partnership with the State Government of Himachal Pradesh.**

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